

American Technical Know-how for fabrication of Steel Rolling Mills

799. SHRI RAMKANWAR: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether attention of Government has been invited to a report in the March of the Nation (weekly) of the 12th May, 1973 about the utilisation of the contracted American technical know-how for the fabrication of steel rolling mills; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) (a) The report in question has come to the notice of Government

(b) Government do not agree with the allegations/observations made in the report.

National Plan to guarantee jobs

800. SHRI R. V. SWAMINATHAN Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether a National Plan to guarantee jobs has been recommended by the Special committee of experts;

(b) if so, whether Government have accepted this recommendation, and

(c) the other recommendations made by the Committee and the number of the recommendations accepted?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G VENKAT-SWAMY) (a) In its Report submitted to Government on 15th May, 1973, the Committee on Unemployment, to which the Hon'ble Member has presumably referred, has made a mention of the scheme known as the Rural Employment Guarantee Scheme being implemented by the Maharashtra Government and has suggested its extension to other States also.

1105 LS-7.

(b) and (c). An inter-ministerial Working Group has already been constituted by the Planning Commission to study the recommendations made in the Report and make proposals to Government

CORRECTION OF ANSWER TO USQ NO 4379 DATED 14-12-1972 RE. STUDENTS IN MILITARY ACADEMIES

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): In part (c) of the Unstarred Question No. 4379 tabled for answer on the 14th December, 1972, the following information was desired:—

(c) the steps contemplated to attract more student to join these institutions in the interests of country's defence?"

In reply to the above, inadvertently a mention was made by me about "Engineering Graduates" instead of "more students"

I am taking this opportunity to correct the reply previously given and to place on the Table of the House a corrected reply as under:—

"(c) The following steps have already been taken to attract more students to join these institutions:—

- (i) The initial tenure of 5 years of Short Service Commission holders in the Army who were not found fit for grant of Permanent Commission is now extendible to 10 years at their option.
- (ii) Holders of NCC 'C' Certificate are made eligible for commissioning through a special entry.
- (iii) SSCOs are now to be granted P.C. on the basis of their record of service during their engagement and not on the basis of a further selection through SSB as in the past.

- (iv) The National Service Act has recently been passed which contains a provision to the effect that Graduate Engineers aged thirty years or less shall have a liability to be called up for National service for a period of not more than four years.

It is regretted that while giving an answer to Unstarred Question No. 4379 on 14th December, 1972, in the House, a mistake occurred in reply to part (c) of the question that in place of the words 'more students', the words 'Engineering Graduates' were mentioned. When a similar Unstarred Question No. 1665 came up for answer in the Rajya Sabha on the 23rd March, 1973, I had the occasion to see the answer given to the earlier question mentioned above and noticed the error. Having detected the error, I have come up to the House to correct it.

CORRECTION OF ANSWER TO USQ NO. 5165 DATED 29-7-73 RE. THE PURCHASE OF LIME STONE FOR ROURKELA STEEL PLANT

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): After Unstarred Question No. 5165 was replied to on 29-3-73 a communication was received from the Rourkela Steel Plant stating that some 2,000 tonnes of blast furnace grade limestone were also being purchased by them from private sources to take care of certain operational eventualities when it would be difficult to depend solely on limestone moved by rail from captive mines.

2. When a similar question was asked in the Rajya Sabha 11th May, 1973 and the reply for it was being prepared it came to the notice of the Ministry that the plant had not given all the relevant information in the first instance in reply to that Lok Sabha question of 29th March, 1973

and the subsequent communication received contained information about the purchase of a small quantity of 2,000 tonnes from a private source.

3. Unfortunately, the above additional information was not communicated through oversight to the Lok Sabha Secretariat subsequently before the end of the last session.

While answering a question in the Rajya Sabha on 11th May, 1973 it was found that the reply given to Lok Sabha Unstarred Question No. 5165 of 29th March, 1973 was incomplete. To complete reply, the following may be added between the second and third sentences of that reply:—

"The Rourkela Steel Plant also purchased a small quantity of 2,000 tonnes per month of BF grade limestone from private sources to take care of certain operational eventualities, when it would be difficult to depend solely on limestone moved by rail from captive sources."

12.04 hrs.

RE. ALLEGED SUPPRESSION OF CIVIL LIBERTIES IN HARYANA AND WEST BENGAL

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I gave an adjournment motion on West Bengal.

MR. SPEAKER: I have not allowed it. I have called Prof. Madhu Dandavate on the Calling Attention.
(Interruptions)

MR. SPEAKER: I cannot allow any motion on a State matter. I request you all not to compete with each other in shouting.

(Interruptions)

MR. SPEAKER: No suggestion on any matter which concerns States.

(Interruptions)

अध्यक्ष महोदय : हरयाने में जो कुछ हुआ है उस की सेटल गवर्नमेंट पर क्या जिम्मेदारी है ? वह हरयाना गवर्नमेंट ने किया है तो उस का यहां कैसे आगमा ?

(Interruptions)